

(3) गुजरात के जिलों में पी० फाल्सिपेरम किस्म के मलेरिया को अधिक फैलने से रोकने के लिए गुजरात के चुनीदा जिलों में पी० फाल्सिपेरम रोकथाम कार्यक्रम को लागू करने सम्बन्धी प्रस्तावों पर विचार किया जा रहा है।

Recent Directions to State Governments for Family Planning Programme

5170. SHRI AMAR ROY-PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) Whether Centre has issued recently any directions to the State Governments to implement the family planning programme more effectively; and

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :
(a) Yes;

(b) A copy each of the letters written on the subject by the Prime Minister to all Chief Ministers and by the Union Minister for Health and Family Welfare to the Chief Ministers and Health Ministers of all States/U.Ts. is laid on the Table of the House. Placed in Library. (See no. LT-2219/81).

रेल दुर्घटनाओं में मारे गये व्यक्तियों के परिवारों को दिया गया मुआवजा

5171. श्री राम अश्वथ : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) 1980-81 में रेल दुर्घटनाओं में मारे गये व्यक्तियों के परिवारों को

मुआवजे के रूप में कुल कितनी धनराशि दी गई; और

(ख) तत्सम्बन्धी ब्यौरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में सहायक (श्री मल्लिकार्जुन) : (क) और (ख). भारतीय रेल अधिनियम, 1890 और समय-समय पर संशोधित रेलवे दुर्घटना (क्षतिपूर्ति) नियम 1950 के प्रावधानों के अन्तर्गत रेल दुर्घटनाओं के शिकार यात्रियों को रेलों क्षतिपूर्ति का भुगतान करती है। मामूली रेल दुर्घटनाओं से उत्पन्न दावों के निर्णय राज्य सरकार द्वारा मनोनीत पदेन दावा आयुक्त द्वारा और गम्भीर रेल दुर्घटनाओं से उत्पन्न दावों का निर्णय केन्द्रीय सरकार द्वारा मनोनीत तदर्थ दावा आयुक्त द्वारा पूरी अदालती प्रक्रिया के बाद दिये जाते हैं। वर्ष 1980-81 (28 फरवरी, 1981 तक) में इन अदालतों द्वारा निर्णित मामलों में क्षतिपूर्ति के रूप में 5,00,000/- रु० की राशि का भुगतान किया गया है।

जोधपुर डिवीजन का पश्चिम रेलवे में विलय

5172. श्री धिरद्वाराभ फुलवारिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर रेलवे के जोधपुर डिवीजन का पश्चिम रेलवे में विलय की मांग लेकर एक प्रस्ताव पेश किया गया है ;

(ख) यदि हाँ, तो सरकार द्वारा उस पर क्या कार्रवाई की गई है; और

(ग) जोधपुर डिवीजन की स्थानीय जनता को इस विलय से क्या अतिरिक्त लाभ प्राप्त होंगे ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपनत्री (श्री मल्लिकार्जुन) : (क) और (ख) : जी हाँ। प्रस्ताव की जाँच की गई थी और परिचालनिक तथा प्रशासनिक आधार पर इसे व्यावहारिक नहीं पाया गया।

(ग) प्रश्न नहीं उठता।

Kerala Institute of Nautical Studies at Vizhijam

5173. SHRI V.S. VIJAYA RAGHAVAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Kerala Government has sought recognition by the Centre of the Kerala Institute of Nautical Studies at Vizhijam; and

(b) if so, the decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) The question of granting recognition to the Kerala Institute of Nautical Studies at Vizhijam is under consideration.

Railway Link in Sundarban Area

5174. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Board have not moved to develop the hinterland of the Sundarban area in West Bengal by providing a Railway link between Canning and Dhamakhali and Canning and Golabari;

(b) if so, the reasons therefor; and

(c) why this rail link is being ignored everytime the new rail lines are planned ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No survey has been carried out for provision of a rail link between Canning and Dhamkhali. A survey was, however, carried out for provision of a rail link between Canning and Golabari during 1973-74.

(b) and (c). The provision of a rail link between Canning and Dhamkhali has not been proposed by Government of West Bengal and no survey has therefore been done.

Trips Missed by D.T.C. Buses On Route Nos. 780 and 660

5175. SHRI SANAT KUMAR MANDAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that DTC bus service on Route Nos. 780 (Super Bazar—Palam Airport) and 660 (Vasant Vihar to Regal) is irregular and also undependable ;

(b) whether due to the irregular service of route No. 780 many persons fail to reach the Airport in time;

(c) whether these two buses miss a number of trips almost daily; if so, the average number of trips missed on these routes during the last three months; and

(d) the steps which Government propose to take to improve the service of these routes and make arrangements for putting on the road bus in case these services miss two trips consecutively which had happened a number of times in case of Route No. 780 ?